

ment Corporation (NCDC) from the Government of Maharashtra during the first two years of the 6th Plan. Of these proposals, 9 proposals—8 for organising new mills and 1 for expansion of the existing mill—were for the Vidharba area.

(b) The estimated cost of each new cooperative spinning mill varies from Rs. 760 lakhs to Rs. 910 lakhs.

(c) 8 proposals—4 for organising new mills and 4 for expansion of the existing mills have been approved by the NCDC so far. The names of the mills are as follows:

NEW MILLS:

1. Nagpur Zilha Shetkari Sahakari Soot Girni, Nagpur.
2. Prabhavathi Sahakari Soot Girni, Distt. Prabhani.
3. Shekari Sahakari Soot Girni Sangola, Distt. Sholapur.
4. Swami Samarath Shetkari Va Sahakari Soot Girni, Valsang, Distt. Sholapur.

EXPANSION OF EXISTING MILLS:

1. Nagpur Vinkari Sahakari Soot Girni Ltd., Nagpur.
2. Shrirampur Taluka Kapas Utpadak Sahakari Soot Girni, Shrirampur, Distt Ahmednagar.
3. Nasik District Coop. Spinning Mills Ltd., Thengeda, Distt. Nasik.
4. Sholapur Sahakari Soot Girni Niyamit, Sholapur.

Rural Credit

2345. SHRI ROBIN KAKATI: Will the Minister of AGRICULTURE be pleased to state the allocation of funds by the Reserve Bank of India for rural credit to the various States' Apex Co-operative Banks and Central Banks and also to the various States' Land Mortgage Banks during the last three years (the figures should be given State-wise)?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): The information is given in Statement I to IV.

Statement I

State-wise details of Short-term limits sanctioned by Reserve Bank of India (now National Bank for Agriculture and Rural Development) for Seasonal Agricultural Operations

(Rs. in crores)

Name of the State	Limit Sanction		
	1980-81	1981-82	1982-83
Andhra Pradesh	88.20	97.20	94.50
Assam	..	..	..
Bihar	10.90	14.90	1.20
Gujarat	66.00	76.51	77.80
Haryana	55.75	71.00	64.45
Himachal Pradesh	0.50	..	..
Jammu & Kashmir	1.20	1.40	1.50
Karnataka	42.45	36.00	31.00

Name of State	Limit Sanctioned		
	1980-81	1981-82	1982-83
Kerala	29.25	41.85	34.50
Madhya Pradesh	65.85	92.10	88.85
Maharashtra	48.50	42.50	68.45
Manipur	0.80	0.80	..
Meghalaya	..	..	..
Nagaland	0.40	0.40	..
Orissa	35.60	43.30	44.25
Punjab	70.60	102.00	82.75
Rajasthan	64.00	62.10	56.50
Sikkim	..	..	..
Tamil Nadu	50.70	39.60	30.65
Tripura	0.40	0.40	..
Uttar Pradesh	132.05	137.55	87.95
West Bengal	29.70	31.40	20.30
Andaman & Nicobar	0.12	0.12	..
Arunachal Pradesh	..	..	..
Chandigarh	..	..	..
Dadra & Nagar Haveli	..	..	..
Delhi	..	..	..
Goa, Daman & Diu	..	..	..
Lakshadweep	..	..	..
Mizoram	..	..	..
Pondicherry	0.70	0.40	0.40
TOTAL:	797.67	891.53	785.15

Statement II

Statewise details of medium term limits sanctioned by Reserve Bank of India now National Bank for Agriculture and Rural Development for approved agricultural purposes for the Calendar Year 1980, 1981 and 1982

(Rs. in crores)

Name of the State CB	1980	1981	Amount allocated 1982
Andhra Pradesh	3.50	3.50	3.50
Assam	0.10	0.10	0.10
Bihar	1.50	0.50	0.50
Gujarat	1.00	1.50	1.50
Haryana	3.75	3.00	3.00
Himachal Pradesh	0.15	0.10	0.10
Jammu & Kashmir	0.40	0.10	0.10
Karnataka	3.00	3.00	3.00
Kerala	3.50	3.80	3.80
Madhya Pradesh	4.00	4.00	4.00
Maharashtra	2.50	2.50	2.50
Manipur	0.10	0.10	0.10
Meghalaya	0.10	0.10	0.10
Nagaland	0.10	0.10	0.10
Orissa	2.50	3.50	3.50
Punjab	1.00	0.50	0.50
Rajasthan	5.00	5.50	5.50
Tamil Nadu	3.50	4.00	4.00
Tripura	0.10	0.20	0.20
Uttar Pradesh	7.50	8.00	8.00
West Bengal	1.00	0.20	0.30
Sikkim	..	..	..
Arunachal Pradesh	0.10	0.10	0.10
Andaman & Nicobar	0.10	0.10	0.10
Goa, Daman & Diu	0.20	0.10	0.10
Pondicherry	0.20	0.20	0.20
Delhi	0.10	0.10	0.10
TOTAL:	45.00	45.00	45.00

Statement III

State-wise ordinary lending and Debenture Programme fixed by Reserve Bank of India (now National Bank for Agriculture & Rural Development) during the last three years i. e. 1980-81, 1981-82 and 1982-83 for the Land Development Banks

(Rs. in crores)

Name of the State Land Development Bank	1980-81		1981-82		1982-83	
	Lending Programme	Debenture Programme	Lending Programme	Debenture Programme	Lending Programme	Debenture Programme
Andhra Pradesh	10.00	9.00	10.00	9.00	10.00	9.45
Assam	1.50	1.50	2.00	2.00	0.20	0.20
Bihar	10.00	10.00	5.00	5.00	5.00	5.00
Gujarat	5.00	5.00	5.00	5.00	5.00	5.00
Haryana	9.00	7.50	9.00	8.00	9.00	3.50
Himachal Pradesh	0.10	0.10	0.20	0.20	0.10	0.10
Jammu & Kashmir	0.25	0.25	0.30	0.30	0.50	0.50
Karnataka	5.00	4.00	5.00	5.00	5.00	5.00
Kerala	10.00	9.50	10.00	9.00	10.00	9.50
Madhya Pradesh	8.00	8.00	5.00	5.00	4.00	4.00
Maharashtra	5.00	5.00	6.00	6.00	6.00	6.00
Manipur	0.10	0.10	0.20	0.20	..	..
Meghalaya	..	..	0.10	0.10	..	..
Nagaland	..	..	0.10	0.10	..	..
Orissa	6.00	6.00	4.50	4.50	2.00	2.00
Punjab	11.00	9.00	10.00	9.00	10.00	9.00
Rajasthan	12.50	11.50	10.00	9.00	10.50	10.00
Tamil Nadu	7.00	7.00	4.00	4.00	3.00	3.00
Tripura	0.20	0.20	0.20	0.20	0.20	0.20
Uttar Pradesh	19.00	16.00	15.00	13.00	15.00	14.00
West Bengal	5.00	5.00	5.00	5.00	3.00	3.00
Sikkim	0.02	0.02	..	..	..	..
Delhi	..	..	0.10	0.10	0.25	0.25
Goa, Daman & Diu	0.20	0.20	0.10	0.10	0.15	0.15
Pondicherry	0.10	0.10	0.10	0.10	0.15	0.15
TOTAL:	124.97	114.97	107.00	100.00	99.05	95.00
	or	or				
	125.00	115.00				

Statement IV

Statewise targets fixed by A R D C (Now NABARD) for lending under special programme schemes for the year 1980-81, 1981-82 and 1982-83

(Rs. in crores)

Name of the State Land Development bank	1980-81	1981-82	1982-83
Andhra Pradesh	55.00	70.00	61.00
Assam	0.50	1.00	3.00
Bihar	15.00	10.00	20.00
Gujarat	10.00	4.00	5.00
Haryana	20.00	21.00	21.00
Himachal Pradesh	0.50	0.40	0.40
Jammu & Kashmir	0.45	0.55	0.50
Karnataka	20.00	14.00	20.00
Kerala	12.00	10.00	10.00
Madhya Pradesh	25.00	20.00	20.00
Maharashtra	30.00	34.00	34.00
Manipur	0.60	..	..
Meghalaya	0.20	2.65	..
Nagaland	0.20	..	..
Orissa	12.00	10.00	14.00
Punjab	26.00	25.30	30.00
Rajasthan	10.00	13.00	12.00
Sikkim	..	..	..
Tamil Nadu	9.00	16.47	7.00
Tripura	0.50	0.40	0.00
Uttar Pradesh	53.00	40.00	50.00
West Bengal	14.00	7.00	7.00
Pondicherry	0.03	0.83	..
Delhi	0.20	..	..
Gwa, Daman & Diu	..	..	..
TOTAL:	314.18	300.60	319.50